continuous training for the Auxiliary Air Force airmen; and

(b) if so, the reasons for increasing the number of hours to six from 1957?

The Deputy Minister of Defence (Sardar Majithia): (a) The rule on the subject is that, where training is not held continuously, one day shall consist of four hours of actual training.

(b) No change in the above rule has been made from 1957. However, under rule 51(2), of the Reserve and Auxiliary Air Forces Act Rules, 1953, which states that every member of the Auxiliary Air Force shall undergo such training as may be laid down by the competent authority from time to time and such training shall be carried out at such times and places as may be determined by the competent authority or any other authority specified by it m this behalf, the Auxiliary Air Force Units had been imparting training to their personnel for six hours on holidays This was being done in order that they might complete their training withm a reasonable period. As it is, it takes two years for the Auxiliary Air Force personnel to complete the courses. However. instructions have been issued to all concerned that in future non-continuous training should be restricted to a maximum of four hours on any day, unless the rule referred to in the reply to part (a) of the Question is amended.

Airmon of Auxiliary Air Force

618. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that huge recoveries are being effected from the airmen of the Auxiliary Air Force on account of conveyance allowance; and

(b) if so, the reasons therefor?

The Deputy Minister of Defence (Sardar Majithia): (a) No, Sir. The question of recovery is, however, under consideration.

Written Annuara

(b) Does not arise.

उत्तर प्रदेश में समिल परार्थ

६१९. वी मोहन स्वक्य : क्या इस्पाल, बान वीर ईवन मंत्री यह बताने की इत्या करेंने कि पूर्वी उत्तर प्रदेश के गोरवापुर, बनारम ग्रीर फैजाबाद डिवीजनों में कौन-कौन मे बनिज पदार्च पाये जाते हैं ?

साम झौर तेस मंत्री (सी के दे मालवीय) : गोरसपुर, बनारस झौर फैजा-बाद इलाको (Divisions) में रेह (सज्जी), कंकर, मिट्टी (इंट झौर चीनी के बर्त्तनो के लायक) झौर कांच की बालू इत्यादि सनिज पदार्थ पाये जाने है ।

कोयला परिषद

६२०. भी मोहन स्वरूप : क्या इस्पात, जान और ईंवन मत्री यह बताने की कृपा करेगे कि :

(क) क्या यह सच है कि २७ दिसम्बर, १९४७ को नई दिल्ली मे कोयला परिषद् की बैठक हई थी ;

(स) यदि हा, तो उमकी कार्यवाही का मस्य विवरण क्या है ;

(ग) क्या कोयला परिषद् की अनेक उपसमितियो ने जो कोयले के बारे में घरु 1-न का संचालन करती है, परिषद् को प्रार/+ अक रिपोर्ट प्रस्तुत कर दी है ; और

(घ) यदि हा, तो क्या वे कार्यान्वित की जा रही हैं सौर उनका ब्यौरा क्या है ?

इत्पात, सान और ईंबन मंत्री (सरवार स्वर्स सिंह): (क) जी हां। २७ दिसम्बर, १९४७ को नई दिल्सी में कोवला परिषद् की बैठक हुई वी जिसमें इसने (१) संसाधनों का निर्वारण, (२) उत्पादन और तैवारी,